

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.728/2016

Date of Decision: 14.02.2020.

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
R.N. SINGH, MEMBER (J)

Mahesh Kumar Agarwal
 Working as Deputy Chief Safety
 Officer (HQ) CSO Office, First Floor,
 G.M. Bldg., Western Railway,
 Churchgate, Mumbai 400 020.
 R/at 1/8 Railway Officers Quarters,
 Nesbit Road, Mazgaon, Mumbai 400 010. ... *Applicant*
(Advocate Ms. Priyanka Mehndiratta)

VERSUS

Union of India, through Secretary,
 Railway Board, Rail Bhawan,
 Raisina Road, New Delhi 100 001. ... *Respondent*
(Advocate Shri V.D. Vadhavkar)

ORDER (Oral)
Per : R.N. Singh, Member (J)

At the outset, the learned counsel for the applicant under instructions from the applicant, who is present in Court seeks permission to withdraw the OA with liberty to file better OA in accordance with law. Permission is granted.

2. Accordingly, the OA is dismissed as withdrawn with liberty to file better OA, if so desired, in accordance with law. No order as to costs.

(R.N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)